(iii) In addition, the Union Ministry of Tourism along with stakeholders has adopted a 'Code of Conduct for Safe & Honourable Tourism', which is a set of guidelines to encourage tourism activities to be undertaken with respect for basic rights like dignity, safety and freedom from exploitation of both tourists and local residents in particular, women and children.

12.00 Noon

(MR. DEPUTY CHAIRMAN in the Chair.)

## STATEMENT BY MINISTER CORRECTING ANSWER TO QUESTION

संस्कृति मंत्रालय के राज्य मंत्री; तथा पर्यटन मंत्रालय के राज्य मंत्री (श्री श्रीपद यसो नायक) : महोदय,...

श्री उपसभापति : आप इसे ले कर दीजिए।

श्री श्रीपद यसो नायक : महोदय, मैं सदन में 'स्मारकों से प्राप्त राजस्व' के संबंध में 6 अगस्त, 2014 को राज्य सभा में अतारांकित प्रश्न संख्या 2953 के दिए गए उत्तर के संशोधनार्थ एक विवरण (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं।

## PAPERS LAID ON THE TABLE

## Notification of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): Sir, I lay on the Table, under sub-section (3) of Section 13 of the Governors (Emoluments, Allowances and Privileges) Act, 1982, a copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 518 (E), dated the 21st July, 2014, publishing the Governors (Allowances and Privileges) Amendment Rules, 2014.

[Placed in Library. See No. L.T. 690/16/14]

- I. MoU between GAIL and GAIL Gas Limited
- II. MoU between Government of India and GAIL

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (श्री धर्मेंद्र प्रधान) : महोदय, मैं निम्नलिखित पत्रों की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं:-

 Memorandum of Understanding between the Gas Authority of India Limited (GAIL) and GAIL Gas Limited, for the year 2014-15.

[Placed in Library. See No. L.T. 677/16/14]